

National Human Rights Commission

3794. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendations of the National Human Rights Commission has been implemented;

(b) if so, the details thereof;

(c) if not, the decision taken by the Government thereon; and

(d) the steps taken or proposed to be taken to implement the recommendations by the National Human Rights Commission?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The recommendations of the National Human Rights Commission as contained in its four Annual Reports for the years 1993-94, 1994-95, 1995-96, 1996-97 were laid on the Table of the Lok Sabha along with the Action Taken Report on 26.8.94, 26.8.95, 10.9.96 and 9.6.98 respectively.

Killings of Kashmiri Pandits/Hindu Labourers

3795. SHRI AJAY KUMAR S. SARNAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of killing the Kashmiri Pandits and Hindu Labourers by the terrorists are increasing;

(b) if so, whether the Government realise that deeds of terrorism cannot be checked through resolutions and Diplomatic channels;

(c) if so, the strategy adopted by the Government in this regard;

(d) whether the Government presume to support the stand taken by the United States of America against the terrorists recently; and

(e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Separate Statistics of killing of Kashmiri Pandits and Hindu Labourers are not maintained. However, there has not been any increase in the number of terrorist incidents in the country as a whole and the number of terrorist incidents in J&K have also decreased during the current year as compared to the corresponding period of previous year.

(b) and (c) Question does not arise.

(d) and (e) India has consistently condemned international terrorism and expressed its shock and sorrow over the tragic loss of innocent lives which it leads to. It is an issue of particular concern to us, as India has itself been a victim of State sponsored, cross-border terrorism in its most heinous form.

It is our view that to tackle the menace of international terrorism what is required is not selective unilateral action, but a meaningful international cooperation to identify and act against those responsible for international terrorism—whether individuals, terrorists groups or States.

Foreign Mercenaries

3796. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the entire militant operations/activities in J&K are now under the control of foreign mercenaries;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to check such activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Available inputs indicate that Pak sponsored militant outfits have been trying to push more and more foreign mercenaries into J&K to sustain militancy in the wake of local youth getting disenchanted with militancy.

(c) Government have adopted a well coordinated and multi-pronged approach for tackling the situation which *inter-alia* includes strengthening the border management, neutralising plans of militants by proactive steps against them in the hinterland, as also setting up of outposts of security forces and constituting Village Defence Committees, gearing up intelligence machinery, modernisation and upgradation of police and security forces with advanced/sophisticated weapons and communication system, training etc.

Super Bazar

3797. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state: